				[11 /10
Philippines				1,500
Qatar .				2,000
Saudi Arabia				900
Sierra Leone				425
Singapore				20,000
Somalia .		. "		1,200
Spain .				1,300
Sudan				2,500
Sweden .				264
Switzerland		_		900
Tanzania .				5,000
Thailand ,		•	•	9,000
Trinidad		•	•	103
-	•	•	• –	
			_	1,95,742
Trucial States			***	5.000
Egypt .	•	•	• ;	5,000
Uganda ,	•	•	•	442
UK .	•	•	•	1,600
USA .	•	•	•	2,00,000
•	•	•	•	29,804
USSR .	•	•	•	757
South Vietnam		•	•	1,50
West Germany		•	•	4,557
Zambia .		•	¢	1,200
South Africa			. 1	Negligible.
-3				2,44,860

REFUGEES FROM BANGLA DESH
754. SHRI SASANKASEKHAR
SANYAL: Will the Minister of
LABOUR AND REHABILITATION
be pleased to state:

- (a) whether there have been cases of fresh influx of refugees into India after Bangla Desh has become a free and Independent Sovereign State;
 - (b) if so, the reasons for such influx;
- (c) the steps taken by Government for taking up the matter with Bangladesh Government on this behalf; and
- (d) how they are being accommodated in India?

MINISTER OF LABOUR THE AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b) No, Sir. There has been no fresh influx of refugees as such, but some persons have come over to India from Bangla-desh since the liberation of that country. Some have come with permits and wished to visit friends and relations: some came because of conditions of distress encountered in their localities, whilst the majority came because they had migrated to India previously and had returned to Bangladesh unauthorizedly alongwith the post March 1971 refugees.

- (c) The matter has been taken up with the Government of Bangladesh. The casual entry of persons will be automatically controlled with the introduction of the system of passports and visas for travel between the two countries. A suitable arrangement for the return of pre-March 1971 migrants, who had gone over to Bangladesh unauthorizedly, is also expected to be evolved jointly by the two Governments.
- (d) Persons falling in the last-named category are being accommodated in the Central Camp at Mana, near Raipur.

बांगला देश के प्रधान मंत्री को चिकित्सा सहायता

755. श्री पंढरीनाथ सीतारामजी पाटिल: क्या विदेश मंत्री यह बताने की कृपा करेंगे कि क्या सरकार ने बांगला देश के प्रधान मंत्री शख मुजीबुर्रहमान की बीमारी के दौरान भारतीय चिकित्सा विश्व बताने की नेवाएं उपलब्ध कराने की व्यवस्था की थी और यदि हां तो उनका विवरण क्या है?

†[Medical assistance to Bangla Desh Prime Minister

755. SHRI P. S. PATIL: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether arrangements were made by Government to provide the services of Indian Medical experts during the period of indisposition of

^{†[]} English translation.

Bangla Desh Prime Minister, Sheikh Mujibur Rehman and if so, what are the details thereof?

विदेश मंत्रालय में उप-मंत्री (श्री सुरेन्द्र पाल सिंह): बंगला देश के प्रधान मंत्री, शेख मुजीबुर्रहमान की अस्वस्थता के दौरान भारत सरकार से भारतीय चिकित्सा विशेषश की सेवाएं उपलब्ध कराने के लिए नहीं कह: गया था। सरकार से शेख मुजीबुर्रहमान को ढ़ाका से लंदन ले जाने के लिए एक विमान देने के लिए कह: गया था। हमने फौरन ही विमान का प्रबन्ध कर दिया था।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): Government were not approached to provide the services of Indian Medical experts during the indisposition of Bangladesh Prime Minister, Sheikh Mujibur Rehman. Government were approached for assistance in providing an aircraft to take Sheikh Mujibur Rehman from Dacca to London. The aircraft was readily provided by us.

MAINTAINING PEACE IN INDIAN OCEAN

756. SHRI CHANDRA SHEKHAR.
SHRI SYED AHMAD
SHRI KOTA PUNNAIAH:
SHRI KRISHAN KANT:
SHRI D. P. SINGH:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) whether Government have contacted the countries of the Indian Ocean for maintaining the Indian Ocean as an area of peace; and
 - (b) if so, what has been the response?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) Yes, Sir. Government are in touch with countries of the Indian Ocean for this purpose. Consultations are continuing for finding

ways to implement the Resolution on this subject passed by the General Assembly at its 26th Session last year.

to Questions

WAGES ETC. OF THE FARM LABOUR

757. SHRI CHANDRA SHEKHAR:
SHRI KRISHAN KANT:
SHRI KOTA PUNNAIAH:
SHRI SYED AHMAD
DR. Z. A. AHMAD:
SHRI D. P. SINGH:

Will the Minister of LABOUR AND REHABILITATION be pleased to state the annual percentage of the growth rates in the cost of living, farm wages and real wages of the farm labour since 1969?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): The All India Consumer Price Index Numbers for agricultural labourers (Base 1960-61=100) moved as follows:—

1969 — 186 1970 — 194 1971 — 193 June, — 203 (Provisional).

The wages of farm labour falling in the Central sphere were last fixed/revised at Rs. 2.50 to Rs. 3.70 per day according to areas, in May, 1969. Taking note of the subsequent rise in the cost of living, it is proposed to revise these rates and a notification in this regard is expected to be published shortly.

INDO-SWEDISH JOINT COMMISSION

758. SHRI M. K. MOHTA:
SHRI SUNDAR MANI
PATEL:
SHRI LOKANATH MISRA:
SHRI CHANDRAMOULI
JAGARLAMUDI:
SHRI SHYAMLAL GUPTA:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

^{†[]} English translation.